

HIGH COURT OF SIKKIM

CIRCULAR

No. 40/Confdl/HCS

Dated: 19.05.2020

In continuation to Circular No. 39/Confdl/HCS dated 17th May 2020, it is hereby informed to all concerned that the High Court of Sikkim and the District Courts in the State of Sikkim will continue to function in terms of Notification No. 77/HCS dated 18th March 2020, Guidelines to the District Courts bearing reference No. 78/HCS dated 18th March 2020, Circular No. 33/Confdl/HCS dated 24th March 2020 and Circular No. 38/Confdl/HCS dated 2nd May 2020, upto 23rd May 2020.

A fresh Circular will be issued on or before 23rd May 2020.

By Order,

REGISTRAR GENERAL